

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 616
IB-2131/PB/2019

IN THE MATTER OF:
M/s. Dinesh Sanitary Store

...PETITIONER

Vs.

Krishna Estate Developers Pvt. Ltd.

...RESPONDENT

Section
U/s 9 of IB Code, 2016

Order delivered on 13.03.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the IRP

:Mr. Manoj Kumar Garg,
Advocate for Ex IRP Rakesh
Kumar Jain.

For the Respondent/Corporate Debtor

:Mr. Siddharth Sangal Advocate
With Mr. Chirag Sharma And Ms.
Richa Mishra Advocates

ORDER

Due to paucity of time, matter is now adjourned to **29.03.2023.**

Sd/-
(Court Officer)